NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.A. No. 11/(MAH)/2014 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2016

NAME OF THE PARTIES: M/s. The Oriental Insurance Company Ltd. V/s.

M/s. Larsen & Toubro Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 58, 59 of the Companies Act 1956.

S. No. NAME DESIGNATION I KAMAL AGRAMME CA. AR-Pebnon SIGNATURE

Order Company Appeal NO. 11/58, 59/CLB/MB/MAH/2014

Reserved for orders.

sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)